

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-341/97 in
OA-19/92

(X)

New Delhi this the 5th day of January, 1998.

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Sh. S.P. Biswas, Member(A)

Sh. Rameshwar Saha,
S/o Sh. Saryog Saha,
R/o J-432, J.J. Colony,
Shakarpur(Near Wazirpur
Depot), Delhi-34. Petitioner

(through Sh. T.C. Aggarwal, advocate)

versus

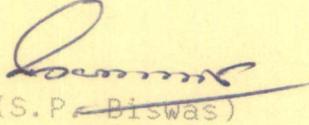
Sh. Ranbir Singh Yadav,
Commissioner,
Regional Provident Fund,
Commissioner, 9th Floor,
Mayur Bhawan,
Connaught Place,
New Delhi. Respondent

(through Sh. M.K. Gupta, advocate)

ORDER(ORAL)

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)

The learned counsel for the petitioner submits that the compliance has already been done and an affidavit in this regard has been filed on 02.01.98. In the circumstances, this Contempt Petition is disposed of. Notice issued to the alleged contemner is discharged.


(S.P. Biswas)

Member (A)

/vv/


(Dr. Jose P. Verghese)
Vice-Chairman (J)